

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
RESONANCE PAPER MILL PRIVATE LIMITED**

**Operating In the business of manufacturing of Paper and Paper Products
(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Resonance Paper Mill Private Limited CIN: U21000GJ2015PTC082235 PAN: AAHCR2175F
2.	Address of the registered office	S. No. 666 P2, Lajjai Chokadi, Hadmatiya Road, Tal. Tankara Lajjai , Rajkot, Gujarat, India –363641.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	S. No. 666 P2, Lajjai Chokadi, Hadmatiya Road, Tal. Tankara Lajjai , Rajkot, Gujarat, India –363641.
5.	Installed capacity of main products/ services	For details, write an email to irp.resonance@aegisipe.com
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations as per audited accounts as on 31.03.2022 is INR 1,04,23,55,000 Quantity details are not available.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	For further details, write an email to irp.resonance@aegisipe.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	For detailed EOI and eligibility criteria, please write an email to irp.resonance@aegisipe.com
10.	Last date for receipt of expression of interests	07 November 2026
11.	Date of issue of provisional list of prospective resolution applicants	12 November 2026
12.	Last date for submission of objections to provisional list	17 November 2026
13.	Date of issue of final list of prospective resolution applicants	20 November 2026
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	23 November 2026
15.	Last date for submission of the resolution plans	22 December 2026
16.	Process email id to submit Expression of Interest	irp.resonance@aegisipe.com
17.	Details of the Corporate Debtor's registration status as MSME	Not applicable

Sd/-

Aegis Resolution Services Private Limitedthrough authorized signatory **Siddhant Agrawal****As Resolution Professional of Resonance Paper Mill Private Limited****Undergoing Corporate Insolvency Resolution Process (CIRP)****E-mail Id: irp.resonance@aegisipe.com, ip.siddhantagrwal@gmail.com****IBBI Registration No.: IBBI/IPE-0118/IPA-1/2022-23/50041****Authorization for Assignment valid till 30th June 2027****Date: 08.10.2026****Place: Mumbai**

3L Bangladeshi infiltrators driven out of Gujarat: West Bengal CM in Vadnagar

Press Trust of India
Vadnagar, October 7

WEST BENGAL Chief Minister Suvedu Adhikari on Wednesday claimed that more than three lakh Bangladeshi infiltrators had been driven out of Gujarat by the BJP government, and alleged that 50 years of the rule by the Communist and the Trinamool Congress (TMC) "ruined" his state.

Addressing the culmination programme of the Varanasi to Vadnagar Seva Yatra in Prime Minister Narendra Modi's native Vadnagar town in Mehsana district, Adhikari said that without PM Modi, it would have been difficult to save Bengal from the point it had reached.

Adhikari slammed the rule of Communists and TMC in West Bengal.

"Both -- Communists and TMC -- together didn't just ruin West Bengal, but also worked to create threats to the security of the nation," he said.

Adhikari claimed that Gujarat Chief Minister Bhupendra Patel and Deputy Chief Minister Harsh Sanghvi had driven out more than three lakh Bangladeshi infiltrators from the state.

"Where did they (infiltrators) come from? All of them came under the protection of (former West Bengal CM) Manmohan Banerjee. The entire 60-kilometer border was left open," he alleged.

Referring to the last West Bengal assembly elections, he said PM Modi led the BJP's campaign there while Union Home Minister Amit Shah released the party's manifesto.

Adhikari said the BJP had promised that if voted to power, its government would ensure that land was provided to the Border Security Force (BSF) within 45 days.

PM Modi had given a guar-



Gujarat Chief Minister Bhupendra Patel with West Bengal counterpart Suvedu Adhikari and Union Minister Shivraj Singh Chouhan and others, in Vadnagar on Wednesday. @BUPENDRA/PATIL

'Asli Yuva' don't barge into Akashvani premises: Shivraj

UNION MINISTER Shivraj Singh Chouhan on Wednesday targeted Congress leader Rahul Gandhi over his sit-in protest in New Delhi a day earlier, saying the "asli" (real) youth do not forcibly enter the Akashvani Bhawan premises but script a new history of development.

Speaking at the culmination of the Varanasi to Vadnagar Seva Yatra bike rally in Gujarat's Vadnagar, the hometown of Prime Minister Narendra Modi, Chouhan accused the Opposition of attempting to plunge the country into anarchy.

On Tuesday, Rahul Gandhi scaled police barricades and pushed his way into the Akashvani Bhawan premises in New Delhi, staging a nearly nine-hour sit-in under a tree with his

sister Priyanka Gandhi Vadra and other leaders against the alleged "vote chori".

"Targeting the Congress leader without explicitly naming him, Chouhan said, "Our youth are moving forward with the pledge of service. But yesterday we saw another leader, who calls himself a youth, barge into Akashvani (premises) and just sit there in Delhi. Such people want to create an atmosphere of anarchy in the country."

"Real youth is not the one who forcibly enters Akashvani premises in Delhi. Real youth are those whose feet possess momentum and fire, whose eyes hold dreams, and who refuse to bow before injustice and oppression," the Union Agriculture Minister said. PTI

have come to PM Modi's birthplace. If it weren't for Modi, it would have been difficult to save West Bengal from the condition it had fallen into."

Union minister Shivraj Singh Chouhan and Gujarat CM Patel were among those

present at the event.

Speaking on the occasion, CM Patel said Modi took charge as the Gujarat CM on October 7, 2001, and had since remained committed to national interest and public welfare.

Modi always regarded power as "an instrument of service" and credited the people for his 25 years of public service.

He urged people to collectively resolve to build a 'Viksit Gujarat' as part of the goal of a 'Viksit Bharat 2047'.

Recalling the challenges Gujarat faced when Modi became the chief minister, including the aftermath of the earthquake, shortages of power and water and inadequate infrastructure, Patel said Modi turned these challenges into opportunities and brought about a "360-degree transformation".

Patel highlighted initiatives, including the Vibrant Gujarat Summit, Statue of Unity, bullet train, Metro and BRTS networks, GIFT City, semiconductor and green growth initiatives as examples of Modi's vision for Gujarat.

He said Modi's development model focused on the poor, farmers, rural citizens, women and youth, while making public participation a key part of governance.



On Rentiya Baras

Students of Gujarat Vidyapith teach schoolchildren about charkha as part of celebrations to observe Mahatma Gandhi's birthday in accordance with the Hindu Vikram calendar, in Ahmedabad on Wednesday. @SHUPENDRA/RANA

Senior Cong leader and former Amreli MP Virji Thummar dies

Express News Service
Ahmedabad, October 7

SENIOR CONGRESS leader and former legislator Virji Thummar died on Wednesday at the age of 67.

Known for raising his voice for farmers in Saurashtra and fighting for their issues, Thummar was battling cancer for some time.

Born in Amreli on May 31, 1959, Thummar, a commerce graduate, was elected to the Assembly for the first time in 1990 from the Babra constituency on a Janata Dal ticket. He won from the constituency again in 1995, but on a Congress ticket.

Thummar was elected to the Lok Sabha from Amreli in the 2004 elections. He also served as Congress MLA from Lathi in Amreli between 2017 and 2022. He had contested the 2022 Gujarat Assembly elections from Lathi, but lost to the BJP candidate.

In the organisation, he



Thummar was elected to the Assembly multiple times and played an active role in the cooperative sector of Amreli

worked as Congress general secretary, vice president and state president of the Kisan Congress. He also played an active role in the cooperative sector of Amreli district. His daughter, Jenny Thummar, is also active in politics. She was president of the Gujarat Pradesh Mahila Congress and unsuccessfully contested as a Congress candidate from Amreli in the 2024 Lok Sabha elections.

Condoling his demise, gen-

eral secretary of All India Congress Committee, Randeep Singh Surjewala said the "Congress family has lost a mighty banyan tree from our midst."

He wrote on X: "The news of the passing of Virji Thummar—a vital pillar of the Gujarat Congress, senior leader, former MP, and former MLA—has left everyone's eyes moist and hearts heavy with grief. With his demise, the Congress family has lost a mighty banyan tree from our midst."

Paying tributes to the senior leader, Gujarat Pradesh Congress Committee president Amit Chavda said "Virji Thummar raised his voice to address the people's issues" and that his demise is a "great loss for Gujarat and the Congress family".

Congress Legislative Party leader in the Assembly Tushar Chaudhary said the Congress has lost a "senior warrior". Several senior Congress leaders were expected to attend his funeral on Wednesday evening.

Rajasthan youth killed in accident in Surendranagar

Express News Service
Ahmedabad, October 7

A 19-year-old man from Rajasthan's Chittor died after a road accident in Gujarat's Surendranagar, police said on Wednesday. Pushkar Kalram Devilaji Prajapati lost his life during treatment at a hospital in Ahmedabad while at least nine of his family members were being treated at Surendranagar.

The accident took place about 2 am Wednesday near Fulgram Patiya village that lies between Sayla and Limbdi on National Highway 47 (NH47).

Prajapati and his extended family members were on a pilgrimage. They visited the temple in Dwarka and were heading to Ahmedabad when their Sports Utility Vehicle met with the accident, police added.

The SUV in which they were travelling rammed a truck on the national highway, Police Sub-inspector Mahendrasinh Gohil of Joravarnagar said.

LIC Life Insurance Corporation of India
Divisional Office, 'Jeevan Prakash', Sector-11, B.H. BSNL, Gandhinagar - 382010, Ph. 079 2326391
E-mail: estate.gandhinagar@licindia.com

WANTED OFFICE PREMISES ON LEASE AT VADNAGAR

LIC of India intends to hire Office premises from the Individual / firms, having absolute ownership, on lease basis admeasuring 2800 Sq. Ft. to 3000 Sq. Ft. carpet area (with a 5% variation in areas is acceptable) which are in ready-to-occupy condition preferably on Ground floor or First / Second floor with Lift facility and exclusive parking facility of 5 four-wheelers and 25 two-wheelers for Branch Office at Vadnagar, Dist. Mehsana. The preferred location of the premises shall be within city area, where post office, Bus Station and transportation facilities are available. For complete details and bid documents please log on to www.licindia.com & go to 'Tenders' & click on the link "Advertisement for Hiring of Office Premises in Vadnagar on lease basis". The tender form will be available at Divisional Office, Gandhinagar from 09.10.2026 to 30.10.2026 between 10.30 hrs. to 15.00 hrs. on week days (excluding Holiday, Saturday and Sunday) on payment of tender fee of Rs. 255/- in DD. Last date of receipt of two bid documents along with DD of Rs. 10,000/- (Rs. Ten Thousand Only) for EMD is 30.10.2026 up to 15.00 hrs. (Two separate DD in favour of "LIC OF INDIA" payable at Gandhinagar). LIC of India reserves the right to accept or reject any or all offers in full/part without assigning any reasons whatsoever.

Date: 08.10.2026 Sr. Divisional Manager

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
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Operating in the business of manufacturing of Paper and Paper Products (Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

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2. Address of the registered office	S. No. 666 P2, Lajal Chokad, Hindmatya Road, Tal. Tankara Lajal, Rajkot, Gujarat, India - 363641.
3. URL or website	Not available
4. Details of place where majority of fixed assets are located	S. No. 666 P2, Lajal Chokad, Hindmatya Road, Tal. Tankara Lajal, Rajkot, Gujarat, India - 363641.
5. Installed capacity of main products / services	For details, write an email to insolvency@resonancepapermill.com
6. Quantity and value of main products / services sold in last financial year	Revenue from Operations as per audited accounts as on 31.03.2022 is INR 1.04,25,55,000. Quantity details are not available.
7. Number of employees / workmen	NA
8. Further details including last available financial statements (with schedules) of two years, Bids of creditors, relevant dates for subsequent events of the process are available at:	For further details, write an email to insolvency@resonancepapermill.com
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17. Details of the Corporate Debtor's registration status as MSME	Not applicable

Sd/-
Angie Resolution Services Private Limited
through authorized signatory Siddhant Agrawal
As Resolution Professional of Resonance Paper Mill Private Limited
Underlying Corporate Insolvency Resolution Process (CIRP)
Email: insolvency@resonancepapermill.com, bsiddhantagrwal@gmail.com
BBI Registration No: BBI/IN/2016/0118/P/PA/2022-23/00041
Date: 08.10.2026
Place: Mumbai
Authorisation for Assignment valid till 30th June 2027

Clarification by Nirma University

On 19 September 2026, during Technofora-2026, regarding the alleged conduct between a professor and a student, the University constituted a three-member Inquiry Committee and the investigation progress is in progress. It is also noteworthy that both parties had apologized to each other on 21 September 2026, and no complaint had been submitted to the University.

On 29 September 2026, a student from existing H4 Girls' Hostel observed an inappropriate incident involving a labourer at the 9th floor of the construction site of the new H5 Hostel building, which is approximately 100 feet away from the H4 Girls' Hostel. The Student, while being present in the H4 Hostel, observed the incident from the building and recorded a video of the incident. Upon receiving information about the incident, the University immediately informed the police, the police reached the spot, initiated an investigation and then lodged F.I.R. for the same. All necessary investigation and action regarding the incident are being carried out appropriately. However, in between this time, the incident had gone viral through social media. It is noteworthy that the University has further strengthened its security arrangements and imposed stricter control over the movement of workers at the construction site.

The University is committed to ensuring the safety of the campus and to taking appropriate preventive measures to avoid the occurrence of such incidents.

Executive Registrar
Nirma University

PUBLIC NOTICE

That notice is hereby given to general public and all concerned that MR. GIRISHLAKHABHAI MANGALYA (Proposed Buyer JAYABEN KHAMBIHAI THARU) is the owner of Leasehold Property House Property on Plot No. 329, Sector No. 6, Gandhidham, District Kachchh, Gujarat, and sought the Title Clearance report of said property and she has stated that the (1) Original Transfer Deed : Shri Shivji Valji Patel Had Executed Transfer Deed In Favour Of Ranbal Thanwar Maheshwari and the same was registered with the Sub-registrar, Gandhidham at Reg. No. 2438, Page No: 17 to 23, Vol No :191, of Book No. 1 dated: 12/10/1989. (2) Mutation Letter Issued By Kandla Port Trust In Favour Ranbal Thanwar Maheshwari, (3) Original Plan And Construction Permission issue of Gandhidham development Authority has been lost/misplaced as such not traceable presently. That if any individual Person, Bank, Financial Institution, Society has any kind of Right, Part, Interest, share, will, lien etc, in respect of said property is asked to submit their written objection with proof within 7 days within publication of this Public Notice and if no objection is received within stipulated time period then there is no objection of whatsoever kind and the title of said property is clear and marketable. That no objection shall be entertained after stipulated time and all concerned and general public shall take a note of that.

Date: 07/10/2026
Place: Gandhidham-kachchh.

Piyush G. Thacker (chothani)-Advocate
Office No: 213, 2nd Floor,
Plot No: 14-16, Popular Plaza,
Sector/14, Gandhidham-kachchh.
+91 9979398111

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